

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.70223 of 2020

(Arising out of Order-in-Appeal No.NOI-EXCUS-001-APP-1396-19-20 dated 11/02/2020 passed by Commissioner (Appeals) Customs, Central Excise & Service Tax, Noida)

**Commissioner of Central Excise &
Service Tax, Noida**

(C-56/42, Sector-62, Noida)

.....Appellant

VERSUS

M/s Acidaes Solutions Pvt. Ltd.,

(Unitech infospace Tower-1,
Ground floor, Plot No.2, Sector-62, Noida)

....Respondent

APPEARANCE:

Shri Manish Raj, Authorised Representative for the Appellant
Shri Sanjay Kumar, Advocate for the Respondents

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 08 November, 2024
DATE OF DECISION : 08 November, 2024

This Appeal is dismissed. For order, see order of the date
in Service Tax Appeal No.70222 of 2020.

**(P.K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

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